

# The Gazette of India



## EXTRAORDINARY

### PART I—Section 1

### PUBLISHED BY AUTHORITY

No. 8] NEW DELHI, MONDAY, APRIL 17, 1950

GOVERNMENT OF INDIA

MINISTRY OF HOME AFFAIRS

NOTIFICATION

*New Delhi, the 17th April, 1950*

**No. 2/12/50-Public.**—In pursuance of sub-paragraph (2) of paragraph 4 of the Constitution (Determination of Population) Order, 1950, the following statement showing the population of each State as determined by the Census Commissioner under sub-paragraph (1) of the said paragraph, having been approved by the President, is notified for public information:—

*Statement*

Name of State	Estimated population (in millions) as on 1st March 1950
<i>Part A—</i>	
1. Assam . . . . .	8 51
2. Bihar . . . . .	30 42
3. Bombay . . . . .	32 68
4. Madhya Pradesh . . . . .	20 92
5. Madras . . . . .	54 29
6. Orissa . . . . .	14 41
7. Punjab . . . . .	12 61
8. Uttar Pradesh . . . . .	61 02
9. West Bengal . . . . .	24 32
<i>Part B—</i>	
1. Hyderabad . . . . .	17 69
2. Jammu and Kashmir . . . . .	4 37
3. Madhya Bharat . . . . .	7 87
4. Mysore . . . . .	8 06
5. Patiala and East Punjab States Union . . . . .	3 32
6. Rajasthan . . . . .	14 69
7. Saurashtra . . . . .	3 06
8. Travancore Cochin . . . . .	8 58

Name of State	Estimated population (in millions) as on 1st March 1950
<i>Part C—</i>	
1. Ajmer . . . . .	0·73
2. Bhopal . . . . .	0·85
3. Bilaspur . . . . .	0·13
4. Coorg . . . . .	0·17
5. Delhu . . . . .	1·51
6. Himachal Pradesh . . . . .	1·08
7. Kutch . . . . .	0·55
8. Manipur . . . . .	0·54
9. Tripura . . . . .	0·58
10. Vindhya Pradesh . . . . .	3·88

H. V. R. IENGAR, Secy.

**MINISTRY OF INDUSTRY AND SUPPLY****NOTIFICATION***New Delhi, the 17th April 1950*

**No. 370-PA(8)/49-I.**—In exercise of the powers conferred by section 3 of the Essential Supplies (Temporary Powers) Act, 1946 (XXIV of 1946), the Central Government is pleased to cancel the following Orders with effect from the 1st May, 1950, namely,—

- (i) The Paper Control (Production) Order, 1945, published with the Notification of the Government of India in the late Department of Supply No. SS/285, dated the 14th September, 1945 (as amended from time to time); and
- (ii) The Paper (Prices of Imported Paper) Control Order, 1944, published with the Notification of the Government of India in the late Department of Industries and Civil Supplies No. 808-P(40)/44, dated the 8th September, 1944 (as amended from time to time).

B. K. ACHARYA, Dy. Secy.